

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2795-2797/2017

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Appellant(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

WITH

C.A. No. 2798-2800/2017 (XVI)

C.A. No. 2801-2803/2017 (XVI)

C.A. No. 2804/2017 (XVI)

CONMT.PET.(C) No. 367-369/2016 In C.A. No. 2795-2797/2017 (XVI)

C.A. No. 2805/2017 (XVI)

C.A. No. 2806-2810/2017 (XVI)

C.A. No. 2811/2017 (XVI)

Date : 02-08-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s)

Mr. Anurag Pandey, AOR

Ms. Pragya Baghel, AOR

Mr. Dhruv Kumar Jha, Adv.

Mr. Kiran Kumar Jaipurian, AOR

Mr. Amit Pawan, AOR

Mr. Anil Kumar Mishra, AOR

Ms. Shashi Kiran, AOR

For Respondent(s)

Mr. Shivam Singh, AOR

Mr. Gopal Singh, AOR

Mr. Arun K. Sinha, AOR

Ms. Namita Choudhary, AOR

Mr. Chandra Prakash, AOR

Mr. Lakshmi Raman Singh, AOR

Mr. Subhro Sanyal, AOR

Ms. Udit Singh, AOR

Mr. Gyan Prakash Srivastava, AOR

Ms. Reena Pandey, AOR

Mr. Himanshu Munshi, AOR

Mr. Gopal Jha, AOR

Mr. Dushyant Parashar, AOR

Ms. Manju Jetley, AOR

Mr. S.K. Verma, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list on 07.09.2017 at 2.00 P.M.

(NARENDRA PRASAD)
COURT MASTER (SH)

(RENU DIWAN)
ASST. REGISTRAR